

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:2186
ANSWERED ON:04.08.2000
EXPORT OF INDIAN GOODS TO EUROPEAN COUNTRIES
HARIBHAU MAHALE

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) Whether export of Indian goods to European countries is facing problems due to non-coastal tariff and anti-dumping hurdles;
- (b) if so, the details of Indian products affected by these hurdles;
- (c) whether overall export of Indian goods to the European market has declined;
- (d) if so, the details thereof for the last three years; and
- (e) the steps being taken/proposed to be taken by the Government to remove the said hurdles and to strengthen the export position of Indian goods in the European market?

Answer

MINISTER OF COMMERCE AND INDUSTRY (SHRI. MURASOLI MARAN)

(a) & (b) The competitiveness of our exportable products are affected by the anti-dumping /anti-subsidy duties. 14 products in the sectors of chemicals/ pharmaceuticals, steel and textiles being exported from India face definitive anti-dumping/anti-subsidy duties in the European Union market. In addition, provisional anti-dumping/anti-subsidy duties are in force on 5 products.

(c) & (d) Indian exports to the European Union market during the year 1999-2000 shows an increase of 8.82% over the 1998-99 figures. The overall Indo-EU export data for the last three years is given below:

Year India`s exports to EU countries (in US\$ Million)

1997-98	9,145.90
1998-99	8,946.69
1999-2000	9,735.76

(e) The market access issues being faced by Indian goods in EU market are highlighted during interaction with the European Union and with EU member countries in order to sensitise them about India`s perception on such issues. The Joint Declaration issued at the end of the Indo-EU Summit makes specific reference to the need to consult each other on anticipated regulatory and other measures affecting the flow of trade with a view to resolving problems at an early stage.